

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.727

TO BE ANSWERED ON THE 20<sup>TH</sup> DECEMBER, 2017

FAKE DOMICILE CERTIFICATES

727. SHRI RAJAN VICHARE:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether instances of some of the youth / aspirants of Haryana submitting forged domicile certificate of Kutch, Gujarat for selection in the Army on Gujarat's quota have come to the notice of the Government; and
- (b) if so, the details thereof and the action taken / being taken in this regard?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रं र राय मंी

(डा. सुभाष भामरे)

**(a) & (b): Yes, Madam. One such incident came to notice during an Army Recruitment Rally held in the year 2015 at Rajkot, Gujarat.**

During document check at the said rally, 49 candidates were found with suspicious domicile certificates. The domicile certificates of all suspicious candidates were forwarded to district authorities for verification and were found to be fake. An FIR was lodged against 49 candidates with the Crime Branch, Rajkot on 30 June 2015 by Army Recruiting Office, Jamnagar. Out of these 49 candidates, 20 candidates who reported for dispatch to various Regimental Centres were taken into custody by Crime Branch, Rajkot on 24 September 2015. The matter is currently under investigation with Crime Branch, Rajkot.

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